

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No.97/TT/2013

Date:18.10.2013

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Determination of Transmission Tariff of 125 MVAR Bus Reactor alongwith associated bays at Roorkee Substation under NRSS-XXI

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 11.11.2013:-

1. Detailed reason and justification for increase in cost of items under sub-head "Misc. civil works (1141%), Switchgear (CT, PT, circuit breaker, isolators etc.), (69.21%), control relay and protection panel (114.61%) and Misc. common equipment (53.33%);
2. Details of pre-commissioning test required for 125 MVAR Bus reactor.
3. Copy of supply/Erection/Testing/Commissioning agreement with the Supplier/OEM.
4. Benchmarking date for substation/Reactor as per CERC order.
5. Rejoinder to the reply of PSPCL dated 25.6.2013.

Yours faithfully,

Sd/-
(P.K. Sinha)
Assistant Chief (Legal)

